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SHRI BIREN ROY: My question is whether facilities exist in India for the training of "A", "B", "C" and "D" licensed ground engineers.

MR. CHAIRMAN: You know all the information. What is the use of asking these questions?

BLOOD BANK IN THE WILLINGDON HOSPITAL

- *12. Shri BIREN ROY: Will the Minister of Health be pleased to state:
- (a) whether a blood bank has been opened for supply of blood for transfusion cases—emergent casualty cases and surgical operations—in the Willingdon Hospital, New Delhi; and
- (b) whether patients are asked to obtain blood from private sources on payment and are subjected to considerable delay and harassment?

THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) A blood bank is being established in the Willingdon Hospital;

(b) In the absence of a blood bank in the hospital some delays naturally occur.

Shri Biren Roy: In view of the fact that there still do not exist any facilities for stocking it, will the hon. Minister take some steps at least for the sake of the poor and indigent patients in such hospitals to keep a stock of the different varieties of blood for transfusion in emergent cases?

Dr. SUSHILA NAYAR: Sir, there are three blood banks working in Delhi and I might inform the hon. Member that the Willingdon Hospital is not meant to cater for the poor and indigent cases, it is meant for V.I.Ps. like himself. Blood banks at present exist in the Safdarjang Hospital, in the All India Institute of Medical Sciences and in the Irwin Hospital. and these are Government-run facilities. Apart from them, there are some private blood banks also being run in Delhi

SHRI BIREN ROY: Is it a fact that if any person, even an indigent, poor person, who is involved in a casualty or accident case, is brought to the Willingdon Hospital, unless a V.I.P. is to be there, he will not be taken in? That is most unfortunate.

DR. SUSHILA NAYAR: If it is a serious emergency case that needs to be admitted immediately, I am quite sure that the officer in charge would take care of that person and later on arrange for the transfer of that patient to some other hospital. I might inform the hon. Member that no poor patient is refused blood transfusion because he is unable to pay for it.

SHRI P. N. SAPRU: Arising out of the answer given by the lady Minister, may I ask whether in a socialistic welfare State there is any reservation in hospitals for V.I.P.s? I think it is a most scandalous thing.

DR. SUSHILA NAYAR: Sir, there is no reservation but, as the hon. Member knows, there is a Contributory Health Service Scheme being worked in Delhi and the Contributory Health Service Scheme caters for the Members of Parliament, Government servants and the like. The Willingdon Hospital and the Safdarjang Hospital are the two hospitals which are primarily meant to cater for these cases. Quite a number of other patients are also looked after in these hospitals but the Willingdon Hospital is primarily catering for the C.H.S. cases.

Drwan CHAMAN LALL: May I, with your permission, ask the hon. Minister—now that we are collecting blood for patients—whether it is a fact that there is no arrangement at all in any hospital in Delhi for the examination and testing of blood in case of a virus disease?

DR. SUSHILA NAYAR: Well, Sir, virus research is in its infancy in Delhi. It is there. It has been started at the All India Institute of Medical Sciences. I would not say that virus research has made tremendous

progress in India as a whole and in Delhi in particular. The Virus Research Centre at Poona is doing a lot of work. But I would say that all the necessary examinations for the bloods collected in blood banks are being carried out, and I do not think that virus examination is one of the tests which is considered essential in India or any other country for the blood in blood banks.

X-RAY ROOM IN THE WILLINGDON HOSPITAL

- •13. SHRI BIREN ROY: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that in the Willingdon Hospital, New Delhi there is only one small room where X-ray exposures are taken both of Tuberculosis patients and ordinary fracture cases;
- (b) whether there is no segregation even in the corridor where Tuberculosis patients and others mix and wait for hours to get X-rayed; and
- (c) if so, what steps Government propose to take to remedy this state of affairs?

THE MINISTER OF HEALTH (Dr. Sushila Nayar): (a) No; Sir.

(b) and (c) Do not arise.

SHRI BIREN ROY: Is it the reply that X-rays of T.B. patients and others are not taken in the same room? This i_S a fact.

DR. SUSHILA NAYAR: When a patient comes, nobody will be able to look at him and say that it is a case of T.B. There are three rooms in the Willingdon Hospital which are meant for X-ray purposes. Chest screening and chest X-rays are carried out in one room. As soon as it is known that a case is likely to be of tuberculosis, he or she is referred to the tuberculosis clinics where further investigations and arrangements for treatment are made.

SHRI BIREN ROY: I have asked about the X-ray examination, not clinics. It is in the same room. In the same room where the T.B. patients are X-rayed, patients who come in for fracture and so on are also examined. This is wrong.

DR. SUSHILA NAYAR: No, Sir. The hon. Member's information is not correct. The fracture room is separate. Chest X-rays are all carried out in one room. But when the doctors know that a case is likely to be of tuberculosis, it is shifted to another place which is meant entirely for the investigation of tuberculosis, including X-rays, screening, etc.

NARBADA SCHEME

- *14. Shri DAHYABHAI V. PATEL: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether it is a fact that the Government of India have considered favourably the representation from the Government of Gujarat for revision of the Multi-Purpose Narmada Scheme:
- (b) if so how much increase would this mean in
 - (i) water for irrigation;
 - (ii) hydro-electric power; and
 - (iii) cost; and
- (c) what is the revised target date for completion of this scheme?

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): (a) No representation from the Government of Gujarat for revision of the Multi-Purpose Narmada Scheme has been received. However, a note on the multi-purpose development of the Narmada Valley, prepared by the Government of Gujarat very recently was handed over to the Secretary of my Ministry, when he visited Ahmedabad at the end of March, 1962. That note is being examined by the technical experts of the Central Water and Power Commission.